

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 113 OF 2016  
AND  
APPEAL NO. 114 OF 2016**

**Dated: 18<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Alipurduar Transmission Ltd. .... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Puja Priyadarshini  
Mr. Nived Veerapaneni

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1  
Mr. R. B. Sharma for R.2 & 6

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **19.11.2018.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**